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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/149/2016  
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar  
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others  
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1. S. Manjula Devi, Adv  
for KSR & Co company secretaries,  
CBE  
2. B. Dhanaraj -

For Petitioner

S. Manjula Devi

For Respondents - B. Dhanaraj

**ORDER**

Ms S Manjula Devi, counsel for petitioner present. Shri B Dhanaraj, counsel for respondents present. Counsel for petitioner filed application for bringing the LRs of R2 on record alongwith a petition for condoning the delay and served a copy of the same to the other side. The same is taken on record. Counsel for respondents prayed some time to verify the list of legal heirs from the concerned authorities. Time extended for filing counter also. Put up on 19.01.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)